

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 123
(IB)-1079(PB)/2020

IN THE MATTER OF:

Dalmia Family Office Trust
Vs
Almond Infrabuild Pvt Ltd.

... Applicant/Petitioner
... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.

Order delivered on 13.01.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr Arvind Nayar, Sr. Adv. Mr. Ajay Bhargava,
Mr Aseem Chaturvedi, Ms Wamika Trehan,
MS. Raddhika Khanna, advocates

ORDER

List on 02.03.2021.

Sd/-
(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

13.01.2021
Ritu